

**FORM C**

**PROOF OF CLAIM BY FINANCIAL CREDITORS**

[Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

June 10, 2025

To,  
Mr. G. Madhusudhan Reddy  
Liquidator of V.V.S. Software and Solutions Private Limited  
Giridhari Avighna Homes, Flat No. 408, Block B, Bandlaguda Jagir,  
Ranga Reddy, Telangana - 500086

From,  
Christian Rosenberg  
156, Aashraya Nilaya, 24<sup>th</sup> Main,  
J P Nagar, D Block, Mysuru - 570031

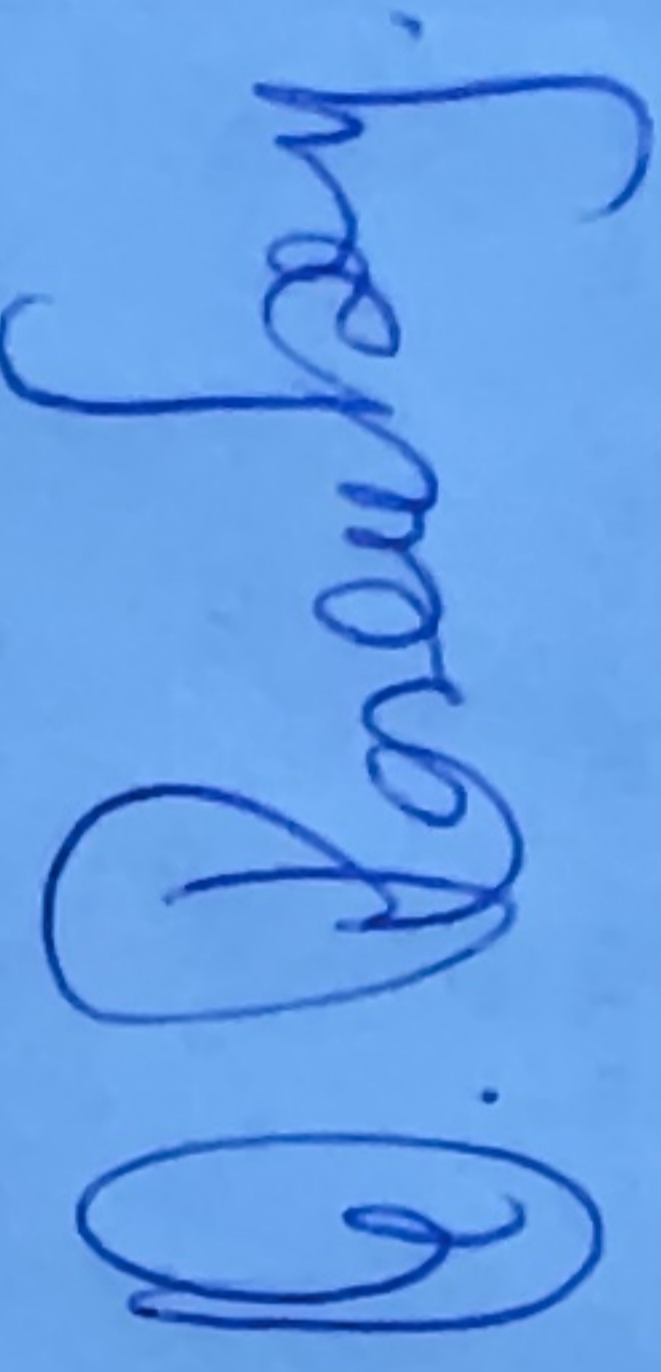
Dear Sir,

Subject: Submission of proof of claim in respect of the voluntary liquidation of V.V.S. Software and Solutions Private Limited under the Insolvency and Bankruptcy Code, 2016.

I, Christian Rosenberg, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of V.V.S. Software and Solutions Private Limited. The details for the same are set out below:

Sl. No.	Particulars	Particulars
1.	Name of Financial Creditor	Mr. Christian Rosenberg
2.	Identification number of financial creditor (If an Individual provide Identification records of all the partners or the Individual	Nationality - <b>GERMAN</b> Passport Number - <b>C3FGP1944</b>
3.	Address and email address of financial creditor for correspondence	India Address - 156, Aashraya Nilaya, 24th Main, J P Nagar, D Block, Mysuru - 570031 Foreign Address - Birkhuhnweg 32, 12351 Berlin - Germany Email id - crosenberg@gmx.net

4.	Total amount of claim, including any Interest as at the Insolvency Commencement date and details of nature of claim (Whether term loan, secured, unsecured)	Unsecured loan of Rs. 3,24,167/- (Rupees three lakhs twenty-four thousand one hundred and sixty-seven only)
5.	Details of any order of a court or tribunal that has adjudicated on the Non-payment of debt	NIL
6.	Details of how and when debt incurred	The debt was incurred on a recurring basis throughout the year to meet the day-to-day operational obligations of the Corporate Person.
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the Corporate Debtor and the Creditor which may be set off against the claim	NIL
8.	Details of any security held, the value of the security, and the date it was given	NIL
9.	Details of any assignment or transfer of Debt in his favour	NIL
9.	Details of the Bank account to which the Financial Creditor's share of the proceeds of Liquidation can be transferred	Account No.: 73820100007357 Bank: Bank of Baroda Branch: J L B Road, Mysuru 570004 IFSC: BARB0VJJLBR
10.	List out and attach the documents by reference to which the debt can be substantiated and in support of the claim	The Audited financial statements of the Company for the year ended March 31, 2025.

Signature of the financial creditor	
Name in BLOCK LETTERS	CHRISTIAN ROSENBERG
Position with or in relation to creditor	NA
Address of person signing	India Address - 156, Aashraya Nilaya, 24th Main, J P Nagar, D Block, Mysuru - 570031  Foreign Address - Birkhuhnweg 32, 12351 Berlin - Germany